



**भारतीय रिजर्व बैंक**  
**सूचना प्रौद्योगिकी विभाग**  
**देहरादून**

**Corrigendum- E-tender for Annual Maintenance Contract (AMC) and Facility Management Service (FMS) for Computer Hardware, Software and Peripherals at Reserve Bank of India, Dehradun**

(E-Tender No.- [RBI/DEHRADUN REGIONAL OFFICE/Others/1/25-26/ET/791](https://www.rbi.org.in/ET/791))

A reference is invited to the captioned tender which was uploaded/ floated on January 01, 2026, under the “Tenders” link of RBI website ([www.rbi.org.in](https://www.rbi.org.in)) and MSTC Portal.

2. In the above context, it is informed that, with reference to Tender Document- Part 2 Financial Bid- Minimum Wage Calculation for AMC & FMS for Resident Engineers (RE) at sr. No. 9, pg. 74 stands revised as under:

**Existing Calculation:**

\*Minimum Wage Calculation for AMC & FMS for Resident Engineers (RE) at sr. No. 9

Sr. No.	Items	Highly Skilled (₹981/day) (Excluding GST)	
a.	Minimum Wages plus Variable Dearness Allowance (for 26 Days)	A= 981 *26	25506.00
b.	EPF @ 12% of minimum wage or ₹15000/-, whichever is lower (as per EPF Act 1952)	B= 15000*12%	1800.00
c.	EDLI & Admin Charges {@ 1% (i.e. 0.5% + 0.5%) on ₹15,000/-}	C= 15000*1%	150.00
d.	ESI @ 3.25% of minimum wages (applicable for maximum salary of ₹21,000/-)	D	0.00*
e.	Bonus @ 8.33% of minimum wages (applicable for maximum salary of ₹21,000/-)	E	0.00@
f.	Monthly wage for 01 worker	F= A+B+C+D+E	<b>25506.00</b>

**Revised Calculation:**

Sr. No.	Items	Highly Skilled (₹981/day) (Excluding GST)	
a.	Minimum Wages plus Variable Dearness Allowance (for 26 Days)	A= 981 *26	25506.00
b.	EPF @ 12% of minimum wage or ₹15000/-, whichever is lower (as per EPF Act 1952)	B= 15000*12%	1800.00
c.	EDLI & Admin Charges {@ 1% (i.e. 0.5% + 0.5%) on ₹15,000/-}	C= 15000*1%	150.00

d.	ESI @ 3.25% of minimum wages (applicable for maximum salary of ₹21,000/-)	D	0.00*
e.	Bonus @ 8.33% of minimum wages (applicable for maximum salary of ₹21,000/-)	E	0.00@
f.	Monthly wage for 01 worker	F= A+B+C+D+E	<b>27456.00</b>

3. Accordingly, the estimated total cost of the tender has been revised from ₹5.00 lakh to ₹5.21 lakh (Tender Schedule (SOT) - Serial Number (f) and Section II, paragraph 8 (page 30)), as given below:

**a) SCHEDULE OF TENDER**

<b>Existing</b>		
f)	Estimated Cost of Tender (Inclusive of all taxes)	₹5,00,000/- (Rupees Five Lakh) for One Year
<b>Revised</b>		
f)	Estimated Cost of Tender (Inclusive of all taxes)	₹5,21,000/- (Rupees Five Lakh Twenty-One Thousand) for One Year

**b) SECTION II - Para 8**

<b>Existing</b>	<b>Revised</b>
8. The vendor should not have been delisted/banned by any Government, Regulatory Authority, Financial Institution, etc. Further, the vendor should not have any insolvency case against it. Bidders are required to furnish Banker's certificate (solvency) issued by the Applicant's banker, specifically for the purpose of this work for a minimum amount equal to the estimated cost (Rs. 5.0 lakh).	8. The vendor should not have been delisted/banned by any Government, Regulatory Authority, Financial Institution, etc. Further, the vendor should not have any insolvency case against it. Bidders are required to furnish Banker's certificate (solvency) issued by the Applicant's banker, specifically for the purpose of this work for a minimum amount equal to the estimated cost (Rs. 5.21 lakh).

Therefore, the EMD (Earnest Money Deposit) amount (Tender Schedule (SOT) - Serial Number g, Page No. 5)) has been revised from ₹10,000/- to ₹10,420/-, as detailed below:

<b>Existing</b>		
g)	Earnest Money Deposit	₹10,000/- (Rupees Ten Thousand Only) EMD to be submitted through NEFT in favour of Reserve Bank of India, IT Park, Plot No. 16-17,

		<p>Sahastradhara Road, Dehradun – 248013, Uttarakhand</p> <p><u>Details for NEFT</u></p> <p>Beneficiary Name: Reserve Bank of India, Dehradun</p> <p>Beneficiary Ac No: 186003001</p> <p>IFSC -- RBIS0DNPA01 (5th and 10th being zero) (Please mention your firm / company's name in NEFT transaction remarks)</p> <p>Mention UTR transaction details while applying in the given format Annex – IX</p>
<b>Revised</b>		
g)	Earnest Money Deposit	<p>₹10,420/- (Rupees Ten Thousand Four Hundred Twenty Only)</p> <p>EMD to be submitted through NEFT in favour of Reserve Bank of India, IT Park, Plot No. 16-17, Sahastradhara Road, Dehradun – 248013, Uttarakhand</p> <p><u>Details for NEFT</u></p> <p>Beneficiary Name: Reserve Bank of India, Dehradun</p> <p>Beneficiary Ac No: 186003001</p> <p>IFSC -- RBIS0DNPA01 (5th and 10th being zero) (Please mention your firm / company's name in NEFT transaction remarks)</p> <p>Mention UTR transaction details while applying in the given format Annex – IX</p>

**Disclaimer:**

1. Bidders are requested to use the updated corrigendum while submitting their financial bids.
2. This corrigendum will form part of the tender document/agreement and will be uploaded on the RBI website and MSTC portal.
3. All other terms, conditions, and specifications of the tender document will remain unchanged.
4. The above clarification is issued for the information of all prospective bidders.
5. Submission of bids by firms will be deemed to be in conformity with the tender document and the clarifications/amendments given above.
6. If any vendor has already submitted their bids before the issuance of this corrigendum, they are advised to revise their bids (if necessary) and resubmit the revised financial bid before the last date of submission.

Regional Director  
Reserve Bank of India  
Dehradun